

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

Endt No. 701/Rules/2023

Bilaspur, dated 18/01/2023

Copy of Chhattisgarh Gazette dated 15/12/2022 relates to amendments in the **Chhattisgarh Rules and Orders (Criminal)** forwarded to :-

1. Addl. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
9. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Steno to the Registrar (Vigilance and I&E/ Judicial/ S&A Cell) High Court of Chhattisgarh, Bilaspur, for information.
17. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Advocate General, High Court of Chhattisgarh, Bilaspur for information.
19. Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur for information.
20. President, Chhattisgarh Bar Association, High Court Campus, Bilaspur for information.
21. Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur (Chhattisgarh).
22. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham(Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/ Bemetara/ Kondagaon/ Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujganj for information.
23. The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/ Rajnandgaon/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker) /Koriya (Baikunthpur)/ Jashpur/ Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar for information.
24. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101 for information.
25. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts for information.
26. Registrar Ministerial (S&A Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
27. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
28. Additional Registrar (Judicial/ D.E.&E/ HCLSC/ Adm.), High Court of Chhattisgarh, Bilaspur for information.
29. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh for information.
30. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
31. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
32. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
33. Library, High Court of Chhattisgarh, Bilaspur for information.
34. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
35. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


(Arvind Kumar Verma)
Registrar General

18.01.2023

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई. दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्ग/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)
प्राधिकार से प्रकाशित

क्रमांक 11]

रायपुर, शुक्रवार, दिनांक 13 जनवरी 2023 — पौष 23, शक 1944

विधि और विधायी कार्य विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर

छत्तीसगढ़ उच्च न्यायालय, बिलासपुर

बिलासपुर, दिनांक 11 जनवरी 2023

अधिसूचना

क्रमांक 539/3683/21-ब/छ.ग./2023 — छत्तीसगढ़ राजपत्र (असाधारण) क्रमांक 725, दिनांक 15 दिसम्बर, 2022 में यथा प्रकाशित ज्ञापन क्रमांक 13988/नियम/2022, दिनांक 17 नवम्बर, 2022 को अधिक्रमित करते हुए, छत्तीसगढ़ के राज्यपाल के अनुमोदन से, छत्तीसगढ़ उच्च न्यायालय, एतद्द्वारा, छत्तीसगढ़ नियम एवं आदेश (आपराधिक) में निम्नलिखित और संशोधन करते हैं, अर्थात्:-

संशोधन

उक्त नियमों में,-

नियम 575 के सरल क्रमांक (26) के पश्चात्, निम्नलिखित अन्तःस्थापित किया जाये, अर्थात्:-

“(27) छत्तीसगढ़ निक्षेपकों के हितों का संरक्षण अधिनियम, 2005 (क्र. 24 सन् 2015)”

हस्ता./-

(अरविंद कुमार वर्मा)
रजिस्ट्रार जनरल.

N.I.C.

Bilaspur, the 11th January 2023

NOTIFICATION

No. 539/3683/XXI-B/C.G./2023.— In supersession of the Memo No. 13988/Rules/2022, dated 17th November, 2022 as published in the Official Gazette of Chhattisgarh (Extra-ordinary) No. 725, dated 15th December, 2022, with approval of the Governor of Chhattisgarh, the High Court of Chhattisgarh, hereby, makes the following further amendment in the Chhattisgarh Rules and Orders (Criminal), namely:-

AMENDMENT

In the said rules,-

After serial number (26) of rule 575, the following shall be inserted, namely:-

"(27) The Chhattisgarh Protection of Depositors Interest Act, 2005 (No. 24 of 2015)"

Sd/-

(Arvind Kumar Verma)
Registrar General.